

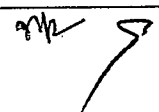
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following transfers & postings are hereby made in official exigency **with immediate effect:-**

Sl. No.	Name of Sr. PA/PA	From	To
1.	Sh. Avinash Ranjan Lal S/o Sh Nitya Nand Lal	PA temporary posted in the Office Pool, Shahdara District, Karkardooma Courts, Delhi.	PA in the court of Sh. Arun Goel, ADJ-03, Shahdara District Karkardooma Courts, Delhi.
2.	Ms. Lovely Tiwari D/o Sh. Saroj Kumar Tiwari	PA temporary posted in the Office Pool, East District, Karkardooma Courts, Delhi.	PA in the court of Ms. Swati Katiyar, ASJ-07, East District, Karkardooma Courts, Delhi.
3.	Sh. Govind Bharti S/o-Sh. Devender Bharti	PA temporary posted in the Office Pool, Shahdara District, Karkardooma Courts, Delhi.	PA in the court of Sh. Rakesh Kumar Singh, ASJ-05, South District, Saket Courts, New Delhi.
4.	Ms. K. Vaishnavi D/o- Sh. P Karuppan	PA temporary posted in the court of Ms. Aishwarya Sharma, MM (NI Act), Digital Court-02, South-East District, Saket Courts, New Delhi.	PA in the court of Sh. Sunil Gupta, ASJ-06, South District, Saket Courts, New Delhi.
5.	Sh. Gaurav Yadav S/o- Sh. Rakesh Kumar	PA temporary posted in the Office Pool, South District, Saket Courts, New Delhi.	PA in the court of Sh. Subhash Kumar Mishra, ASJ-07, South-East District, Saket Courts, New Delhi.
6.	Sh Anurag Sharma, S/o Sh Kamlesh Sharma ,	PA in the Office Pool, South District, Saket Courts, Delhi.	PA in the court of Sh. Chander Jit Singh, ADJ-05, South District, Saket Courts, New Delhi.
7.	Sh. Parkash Maurya S/o-Sh. G. P. Maurya	PA in the Office Pool, North-West District, Rohini Courts, Delhi.	PA in the court of Ms. Manu Vedwan, ADJ-02, North-East District, Karkardooma Courts, Delhi
8.	Ms. Parul Malik D/o-Sh. Suresh Kumar Jarwal	PA temporary posted in the Office Pool, Shahdara District, Karkardooma Courts, Delhi.	PA in the court of Sh. Pankaj Arora, ASJ-04, North-East District, Karkardooma Courts, Delhi.
9.	Ms. Vishakha, D/o Sh Charan Singh,	PA in the court of Ms. Aishwarya Singh Kashyap, MM (Mahila Court)-03, Shahdara District, Karkardooma Courts, Delhi	PA in the court of Sh. Ravindra Kumar Pandey, ASJ-07, Shahdara District, Karkardooma Courts, Delhi.
10.	Ms. Sujata D/o- Sh. Harish Kumar	PA temporary posted in the Office Pool, South District, Saket Courts, New Delhi.	PA in the court of Sh. Dharmender Singh, ASJ-08, South-East District, Saket Courts, New Delhi.

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11.	Sh. Chetak S/o-Sh. Bijender Singh	PA temporary posted in the court of Sh. Mayank Goel, MM (NI Act)-02, West District, Tis Hazari Courts, Delhi.	PA in the court of Sh. Gaurav Gupta, ASJ-09, South-East District, Saket Courts, New Delhi.
12.	Ms. Priya Jarwal D/o- Sh. Suresh Kumar Jarwal	PA temporary posted in the Office Pool, Shahdara District, Karkardooma Courts, Delhi.	PA in the court of Sh. Chander Mohan, ASJ-07, South District, Saket Courts, New Delhi.
13.	Sh. Rohan Kumar S/o Sh. Ganesh Prasad	PA in the Office Pool, East District, Karkardooma Courts, Delhi.	PA in the court of Sh. Kishor Kumar, ADJ-04, East District, Karkardooma Courts, Delhi

- Note:-
- 1: All the above-mentioned Sr.PA/PA are hereby stand relieved from their present place of posting & further directed to join their duty at their transferee stations forthwith.
 - 2: Non-compliance of the transfer/posting orders immediately/proceeding on leave shall be considered deliberate insubordination and the officials shall be placed under suspension and disciplinary action shall be taken against the officials, as per rules

(GIRISH KATHPALIA)
06:40 PM
16.11.22

(GIRISH KATHPALIA)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI

No. 86422-492 /Admn-I/P & T/HQs/2022

Dated, Delhi-the

16 NOV 2022

Copy forwarded for information and necessary action to :-

1. The Ld. Principal District & Sessions Judge, West/ South/South-East/North-East/Shahdara/East/North-West, Delhi/ New Delhi.
2. The Ld. Officer In-charges, Accounts Branch, Central/ West/ South/South-East/North-East/Shahdara/East/North-West, Delhi/ New Delhi.
3. The Personal Office of Ld. Principal District & Sessions Judge (HQs), Delhi.
4. The Sr. A.O (J) / A.O.(J) Admn. Branch, Central/ West/ South/South-East/North-East/Shahdara/East/North-West, Delhi/ New Delhi.
5. The dealing Officials (Personal File / Leave) in Administration Branch-I, Central District, Tis Hazari Courts, Delhi.
6. The dealing Officials, Leave Section, Room No. 114, Central, Tis Hazari Courts, Delhi.
7. The dealing Official, ACR Cell, Central District, Tis Hazari Courts, Delhi.
8. The dealing official, Layers, Computer Branch, Central District, Tis Hazari Courts, Delhi.
9. Web-site Committee, Tis Hazari Courts, Delhi.

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI